

Seventeenth Loksabha

pan>

Title: Introduction of the Compulsory Teaching of Bhagavad Gita as a Moral Education Text Book in Educational Institutions Bill, 2019.

**श्री रमेश बिधूड़ी (दक्षिण दिल्ली):**महोदय, मैं प्रस्ताव करता हूँ कि शैक्षिक संस्थाओं में नैतिक शिक्षा पाठ्य-पुस्तक के रूप में भगवद्गीता की अनिवार्य रूप से शिक्षा प्रदान किए जाने तथा उससे संबंधित विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for compulsory teaching of Bhagavad Gita as a moral education text book in educational institutions and for matters connected therewith.”

*The motion was adopted.*

**श्री रमेश बिधूड़ी:** महोदय, मैं विधेयक को पुरःस्थापित\*\* करता हूँ ।

**HON. CHAIRPERSON:** Item No.23 – Shri Sudhakar Tukaram Shrangare – not present.

Shri Ravneet Singh– not present.

Shri Sudhakar Tukaram Shrangare– not present.

D. Kirit Premjibhai Solanki– not present.

Shri Asaduddin Owaisi– not present.

Shri Ramesh Chander Kaushik– not present.

Shri Hans Raj Hans– not present.

Shri Ashok Mahadeorao Nete– not present.

Shrimati Riti Pathak– not present.

Shri Sudheer Gupta– not present.

Shri Rakesh Singh– not present.

Shri Ravi Kishan – not present.